

ITEM NO.23

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).352/2023

GAURAV KUMAR

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(WITH IA No. 136377/2023 - APPLICATION FOR PERMISSION)

WITH

T.C.(C) No. 28/2023 (XI-A)

T.C.(C) No. 29/2023 (III)
(FOR ADMISSION)

T.C.(C) No. 30/2023 (XII)

T.P.(C) No. 2526/2023 (IV-C)
(FOR ADMISSION and IA No.195915/2023-STAY APPLICATION)

T.P.(C) No. 1982/2023 (X)
(FOR ADMISSION and IA No.154687/2023-STAY APPLICATION)

T.P.(C) No. 2088-2089/2023 (III)
(FOR ADMISSION and IA No.163032/2023-STAY APPLICATION)

T.P.(C) No. 2171/2023 (IX)
(FOR ADMISSION and IA No.169193/2023-EX-PARTE STAY)

T.P.(C) No. 2123/2023 (IX)
(FOR ADMISSION and IA No.165788/2023-EX-PARTE STAY)

T.P.(C) No. 2734/2023 (XII-A)
(FOR ADMISSION and IA No.210522/2023-STAY APPLICATION)

Date : 28-11-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Gaurav Kumar, in-person

By Courts Motion

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For Respondent(s)

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Ms. Rajkumari Divyasana, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the Petitions on 4 December 2023.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR